

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)No.450/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company	Tega Industries Limited.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 - S.K.TIWARI

Advocate

[Signature]

2. D.K.Meena

Asst. Dir. o/o
RD. (R)

11.10.17
[Signature]

ORDER

The Ld. Counsel for the petitioner is present.

Heard the petitioner.

Reserved for orders.

[Signature]
(Jinan KR)
Member(J)

[Signature]
(Vijai Pratap Singh)
Member(J)